

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-2111/2003

New Delhi this the 4th day of August, 2004.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)

Sh. Gurpal Singh,
S/o late Sh. Musaddi Singh,
R/o I-IV/27-28, Double Storey,
Lajpat Nagar-IV,
New Delhi-24. Applicant

(Present : None)

Versus

1. Union of India through
Secretary,
Ministry of Personnel,
Public Grievances & Pensions,
Department of Pensioners,
Rail Bhawan,
New Delhi.
2. The Divl. Railway Manager,
N-Rly. Office,
New Delhi. Respondents

(through Sh. R.L. Dhawan, Advocate)

ORDER (ORAL)
Hon'ble Sh. V.K. Majotra, VC(A)

Applicant has not been appearing for the last several hearings. He is absent even today. It seems that he is not interested in prosecuting this case. It is dismissed in default and non-prosecution.

V.K. Majotra
(V.K. Majotra) 4.8.04
Vice-Chairman(A)

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